F. No. 345/114/2017-GST Government of India Ministry of Finance Department of Revenue Central Board of Excise and Customs GST Policy Wing ***

New Delhi, the 21st July, 2017

Order No. 01/2017-GST

<u>Subject:</u> Extension of time limit for filing intimation for composition levy under subrule (1) of rule 3 of the CGST Rules, 2017

In exercise of the powers conferred by section 168 of the Central Goods and Services Tax Act, 2017, the Board hereby extends the period for filing an intimation in **FORM GST CMP-01** under sub-rule (1) of rule 3 of the Central Goods and Services Tax Rules, 2017 upto 16th August, 2017.

-sd-(Upender Gupta) Commissioner (GST)